

Shri S. V. Ramaswamy: It is for the labour unions to take up the question with the Permanent Negotiating Machinery.

Terminal Building, Calcutta Airport

***281. Shrimati Renu Chakravartty:** Will the Minister of **Transport and Communications** be pleased to state:

(a) whether the terminal building at Calcutta Airport is considered adequate and worthy of one of the busiest airports in India;

(b) whether it is a fact that it deals with the heaviest air traffic on international routes;

(c) whether it deals with heaviest air traffic on internal lines also;

(d) whether its expansion is being considered; and

(e) if so, the details thereof?

The Deputy Minister in the Ministry of Transport and Communications (Shri Mohiuddin): (a), (d) and (e). The present terminal building is considered inadequate. The construction of a new terminal building at a cost of Rs. 1,06,83,000 has already been sanctioned.

(b) and (c). Yes, Sir.

Shrimati Renu Chakravartty: May I know whether the construction of this new terminal building is going to be taken up at an early date; if so, when?

Shri Mohiuddin: It has already begun.

Shri Joachim Alva: Why was not the question of construction of terminal buildings and the construction of jet runways in airports taken together. Delhi is done, Calcutta is neglected, Madras is supposed to take in jets....

Mr. Speaker: Order, order. The question relates to one terminal building and not all.

Shri Joachim Alva: What we have to ask the Minister is, why is it that

there is no co-ordinated plan, why is it that the construction of terminal building and construction of jet runways was not taken together?

Shri Mohiuddin: It is a co-ordinated plan. All the four international airports are constantly under review and consideration, and schemes are being approved as they come in for their improvements.

N.E.S. Blocks

***284. Shri Rishang Keishing:** Will the Minister of **Community Development, Panchayati Raj and Cooperation** be pleased to state:

(a) whether Government has taken any decision on the question of conversion of all the National Extension Service Blocks in tribal areas into Special Multi-purpose Blocks or Tribal Blocks;

(b) if so, the number of Blocks so converted; and

(c) the future programme for establishment of or conversion into Special Multipurpose Blocks or Tribal Blocks?

The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Cooperation (Shri B. S. Murthy): (a) to (c). The transfer of the question has been accepted by the Ministry of Home Affairs who are dealing with the subject and it would be answered by the Minister of Home Affairs on a subsequent date.

Highway Bridge at Agra on Jumna

***285. Shri S. N. Chaturvedi:** Will the Minister of **Transport and Communications** be pleased to state:

(a) whether a highway bridge was proposed to be constructed at Agra on river Jumna to relieve heavy congestion of traffic and consequent long detentions on the existing rail-road bridge.

(b) whether the proposal has been sanctioned; and